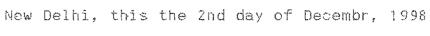
## CENTRAL ADMINISTRATIVE TRIBUNAL PRINCIPAL BENCH: NEW DELHI





HON'BLE SHRI T.N. BHAT, MEMBER (J)

In the matter of:

Ram Chander s/o Shri Sita Ram, r/o 'L' Block, Jhugi No.73, Mangolpuri, New Delhi -83.

..Applicant

(By Advocate: Shri U.Srivastava)

Vic.

Govt. of N.C.T. of Delhi through

- 1. Director General,
  Home Guard & Civil Defence,
  Nishkam Sewa Bhawan, Raja Garden,
  New Delhi.
- The Commandant, Home Guar & Civil Defence, C.T.I., Complex, Raja Garden, New Delhi.
- 3. Sh.Ashok Kumar r/o P.s. Punjabi Bagh, New Delhi. ...R

... Respondents

(By Advocate: Shri Rajinder Pandita)

## ORDER (CRAL)

delivered by Hon´ble Shri T.N.Bhat, Member (J)

Learned counsel for the applicant seeks permission to withdraw this O.A. as, according to him, the same has been rendered infructuous, the transfer order having been cancelled by the respondents. Permission sought for is granted and this O.A. is dismissed as withdrawn.

(T.N.Bhat)
Member (J)

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